

OA 1283/94

DA. 09.01.02

Hon. Mr Justice R.R.K. Tripathi, N.C.
Hon. Maj. Gen. K.K. Subastar, AM

Sri S.K. Mishra, holding brief
of Sri S. Agrawal, counsel for
applicant submits that he has no
instructions to press this OA and
the same may be dismissed
as not pressed. Learned counsel
for respondents has no objection.
OA is dismissed accordingly as
not pressed. No costs


AM


N.C.

Done